

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2711
ANSWERED ON:01.08.2002
COMPUTERISATION OF METROPOLITAN COURTS
UTTAMRAO NATHUJI DHIKALE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the metropolitan courts are proposed to be computerised soon; and
- (b) if so, the time by which this work is likely to be completed?

Answer

MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI)

- a) Yes, Sir. A Pilot Project of Computerisation of City Courts in the four metropolitan cities of Delhi, Chennai, Kolkata and Mumbai has been started and funds for the first phase have already been released to the respective State Governments.
- b) In Delhi, the project is being implemented by the National Informatics Centre and full estimated amount of Rs.4.93 crore has been placed with the NIC. The computerisation of city courts in the four metropolitan cities is expected to be completed during the year 2003-2004.